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Declaration of Assets and Liabilities

Year 2021 - 2022

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

LATA KUMARI

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	6,000	3000		of a second	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,498 SBI(BVM PATNA)	4000	_	_	
(111)	Bonds, Debentures and Shares in companies	_	_			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PNB LIC IDBIFORM	<u> </u>		-	
(v)	Motor Vehicles (details of make, etc.)	_	-	_		
(vi)	Jewellery (give details of weight and value)	GULD (AD GM) SILYER (30GM)		- 7		_
(vii)	Other assets, such as values of claims / interests	_			-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	TOINT FAMILY	Name(S)	Name	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	SDHUR CHAND PUR. PATUA	1		1.6	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(v)	Others (such as interest in property)	-	_		- 3	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description ,	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	~ ` ` ` ` ` ` ` ` ` ` ` ` ` ` ` ` ` ` `		
	(ii) Loans from financial institutions	-		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water		_	
	(c) dues to departments dealing with supply of electricity		_	

	(d) dues to departments dealing with telephones		-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FUKPS OW 21L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		_
	(iv) Property Tax		

C. Personal Detail

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[6 0 1 1 9 9 4 (DD/MM/YYYY
(A/B/C)
OFFICE ATTENDENT (DARBAN) BVS
(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
BANKA

Signature Chamabrensherkhan Kenney Soch

Name of Employee: CHANDRASHEKHAR KUMAR SAH

Designation: OFFICE ATTENDENT (DARBAN)

Department: CARETAKER SECTION

Note:

Place: PATIVA

Date: 15/02/2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Chardrasherhas Kemer Seeh